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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

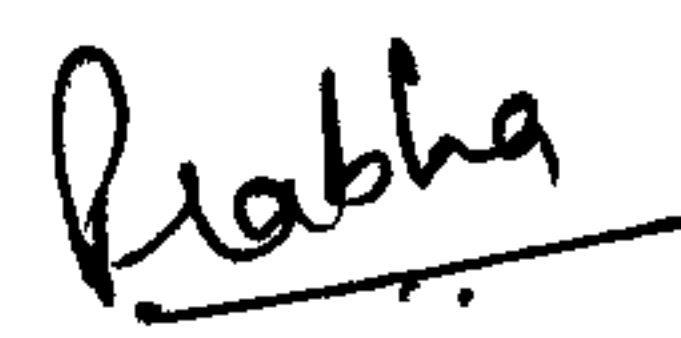



**TP No. 198/397-398/NCLT/AHM/2016 (New)
C.P. No. 03/397-398/CLB/MB/2015(Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2018**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

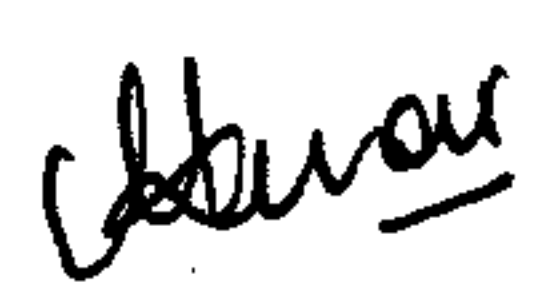
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Prabha Prasad i/b Trivedi & Gupta, Adv	Advocate	R 1-7	
2.	Paritosh Gupta	"	R 8-17, 19-24 27, 29, 31-37	
3.	Samarth Amin for Nikunt Raval.	Advocate.	R-28	
	Raheel Patel i/b. Nanavati Associates	Adv.	Petitioners	

ORDER

Advocate Mr. Raheel Patel i/b Nanavati Associates is present for the Petitioners. Advocate Ms. Prabha Prasad i/b Trivedi & Gupta is present for the Respondents No. 1 to 7. Advocate Mr. Samarth Amin i/b Advocate Mr. Nikunt Raval is present for the Respondent No. 28. Advocate Mr. Paritosh Gupta is present for the Respondent No. 8 to 17, 19 to 24 and 27, 29 and 31 to 37. Advocate Mr. Paritosh Gupta is present for the Respondents No. 8 to 17, 19 to 24, 27 to 29 and 31 to 37.

On the request of both sides the matter is adjourned.

List the matter on 04.7.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**
Dated this the 04th day of May, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**